

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2017 AT 10.30 AM

CA No.189/252/HDB/2017
Humanneedz.com Private Limited
Humanneedz.com Private Limited
Registrar Of Companies, Hyderabad
252

Counsel for Petitioner(s):

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Counsel for Respondent(s):

N	lame of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Ms.G.Kalpana, Learned CA for the Petitioner.

Orders Reserved.

MEMBER (Technical)

MEMBER (Judicial)

Seshu